### COURT - I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>IA NO. 79 of 2017 IN</u> DFR NO. 4345 OF 2016

Dated: 27<sup>th</sup> April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

M/s. Bhushan Power & Steel Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley

Mr. E.Premjit Singh for R-2

Mr.R.B.Sharma for R-3

## **ORDER**

#### IA No.79 of 2017

(Appl. for condonation of delay in filing)

Learned counsel for respondent No.2 seeks a week's time to file reply. He may file the same on or before 05.05.2017 after serving copy on the other side.

List the matter on <u>25.05.2017</u>.

( I. J. Kapoor ) Technical Member ( Justice Ranjana P. Desai ) Chairperson

ts/kt